

**मुंबकली का तेल**

दिल्ली	12.00	12.00	12.06	12.00
कलकत्ता	16.00	16.00	16.00	18.06
मद्रास	10.00	9.80	9.70	10.20
बंबई	10.60	10.60	10.60	10.80

**सरसों का तेल**

दिल्ली	11.60	11.40	12.00	12.60
कलकत्ता	12.50	12.50	13.00	13.00
मद्रास	15.00	16.00	16.00	17.00
बंबई	13.50	13.50	13.50	13.50

**तिल का तेल**

दिल्ली	12.50	12.50	18.00	16.50
कलकत्ता	20.00	21.00	22.00	16.00
मद्रास	13.00	13.50	13.50	12.50
बंबई	13.50	13.50	13.50	13.50

**Development Scheme for the uplift of Tribals adjoining Bailadila**

6396. SHRI LAXMAN KARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government of India prepared an integrated development scheme for the socio-economic upliftment of tribals adjoining the Bailadila Iron Ore of Madhya Pradesh;

(b) if so, the details thereof;

(c) the impact of the Iron Ore Project of tribals and total number of villages and the tribals affected due to the Iron Ore Complex; and

(d) rehabilitation schemes undertaken by the Government of Madhya Pradesh and the result so far?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Raid on Mills at Bauria in District Howrah (West Bengal)**

6397 SHRI NIREN GHOSH:

SHRI JYOTIRMOY BOSU:

Will the Minister of FINANCE be pleased to state:

(a) whether any raid was conducted on 3rd May, 1980 on Port Gloster New

Mill and North Mill at Bauria in the district of Howrah, West Bengal;

(b) if so, particulars of materials, in cash and kind seized;

(c) whether Government are aware that lavish food and drinks were given to the searching party; and

(d) what are the other details about the said raid including a complete list of seizures?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The Central Excise Officers of Calcutta Collectorate visited the New Mill and North Mill of M/s. Fort Closter Industries to verify the finished stock of jute manufactures and jute twines, on 2-5-1980

(b) 42 bales of jute manufactures and one package of jute twine valued collectively at Rs. 74,610.44 and two carrier lorries valued at Rs. 40,000, were seized from the New Mill for contravention of the Central Excise Rules.

Jute manufactures valued at Rs 15,120 which were found, on verification, to be unaccounted for in the stocks, were seized from the North Mill

(c) Government have been informed that this was not the case.